

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:672
ANSWERED ON:27.02.2013
RASHTRIYA MADHYAMIK SHIKSHA ABHIYAN
Patil Shri C. R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) scheme creates inequality in the distribution of funds among the States;
- (b) if so, the details thereof and the reasons for the variations in the distribution of funds of RMSA among the States;
- (c) the details of allocation of funds amongst States till 31st March, 2012 under RMSA;
- (d) whether the grants-in-aid schools are eligible to get funds under RMSA; and
- (e) if not, whether the Government proposes to include them in the eligibility criteria for RMSA and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) & (b) The norms of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) are the same for all the States/UTs in the country. The Project Approval Board considers and approves the Annual Work Plan & Budget proposals of the States/UTs based on appraisal of their eligibility as per Scheme norms. The size of the physical and financial proposals of the States/UTs varies depending on the phasing of implementation formulated by the States/UTs. Further, the number and nature of existing secondary schools differ across States/UTs. The requirement of new secondary schools and need to strengthen existing government secondary schools also varies among States/UTs.

(c) Against the budget allocation of Rs.550 crore, Rs.1500 crore and Rs. 2512.45 crore during 2009-10, 2010-11 and 2011-12 for RMSA respectively, Rs.547.83 crore, Rs.1480.10 crore and Rs.2495.90 crore were released to States/UTs. State-wise detail of fund allocation during 2009-10, 2010-11 and 2011-12 is at Annexure-I.

(d) & (e) Currently, the grant-in-aid schools are assisted under RMSA only for in-service training of teachers. The extension of RMSA to such schools at par with government schools will be subject to approval of the modifications proposed under the Scheme and availability of funds.